No. 34/1/2017-Admn.1 (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated 12th February, 2024

OFFICE ORDER

Subject: - Constitution of Complaints Committee under Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013-reg.

The Complaints Committee to deal with the complaints of Sexual Harassment in the Ministry of Law and Justice is reconstituted as follows: -

Name and Designation	Department	Role in ICC	
Dr. Anju Rathi Rana, AS	Department of Legal Affairs	Chairperson	
Smt. Sunita Anand, JS&LA	Department of Legal Affairs	Member	
Shri U. S. Thakur, Director	Department of Legal Affairs	Member	
Smt. Arti Chopra, DLC	Legislative Department	Member	
Ms Anita Sharoha, Advocate	Member from NGO	Member.	

- 2. The Complaints Committee shall be deemed to be the inquiry authority appointed by the disciplinary authority for the purpose of CCS (CCA) Rules, 1965. The report of the Complaints Committee should be treated as an inquiry report. It will examine the complaints made against sexual harassment of women employee(s) and, if necessary, conduct an inquiry. On completion of the same, the Committee will submit its findings to the Deputy Secretary (Admn.-I), Department of Legal Affairs for further necessary action.
- 3. Ms. Anita Sharoha, Advocate will be entitled to travelling allowances as per Rule 3 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Rules, 2013 for participating in the proceedings/meetings of the Committee.

(Varun Singh Chauhan) Under Secretary to the Govt. of India

To,

- 1. The Chairperson and all the Members of the Complaints Committee.
- 2. Ms. Anita Sharoha, A-176, Saini Tower, Kotla Mubarak Pur, Opp. Defence Colony, New Delhi.
- 3. PS to Hon'ble MSLJ (I/C)/PSO to LS.
- 4. All Officers and Sections of the Ministry.

Copy for information to: -

Secretary, Ministry of Women and Child Development

Contact details of Members of Internal Complaints Committee: -

S.No.	Name and Designation	Post	Phone No.	Email ID
1.	Dr. Anju Rathi Rana, AS	Chairperson	011-23386763	anjurathi.rana@gov.in
2.	Smt. Sunita Anand,	Member	011-23387543	anand.sunita@nic.in
	JS&LA			
3.	Shri. U.S. Thakur,	Member	011-23381838	us.thakur65@nic.in
	Director			
4.	Smt. Arti Chopra, DLC	Member	011-23384065	arti.chopra@nic.in
5.	Ms. Anita Sharoha,	Member	-	power_law@yahoo.com
	Advocate			